

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 03-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	O.S. 1091/2012 (SUMMONS) IA/1/2012		Yellamma Vs Muninanjamma	A. Lourdru Mariyappa
2	O.S. 1232/2018 (SUMMONS) IA/1/2018		PHILIPS Vs ALBERT JAVIER	L.SUBRAMANI
3	O.S. 960/2019 (SUMMONS) IA/1/2019 IA/2/2019		Dayananda Reddy L Vs Jayakuma V	Linga Reddy R
4	O.S. 966/2019 (SUMMONS) IA/1/2019		Gopalan Nair P T Vs Nitte Education Trust	VHVK Law Partners
5	R.A. 21/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Thimmaraju T A Vs M/s Hindustn Petroleum Corporation Ltd., Rep. by Sudhir Kumar Soni	Y N S R
12:00 P.M - 1:00 P.M				
HEARING ON IA				
6	O.S. 482/2020 (SUMMONS) IA/1/2020		Mariyappa Vs Teresamma	Y.V.RADHAKRISHNA
MEDIATION				
7	M.C. 14/2020 (A.D.R)		Joe Cherian Vs NIL	A K Law Chambers
CROSS EXAMINATION OF PW				
8	O.S. 255/2012 (EVIDENCE.) IA/1/2012		DODDAPILLAPPA Vs NARAYANASWAMY	VARDARAJ.P.N
PLNTF EVIDENCE				
9	O.S. 1470/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 IA/3/2011		SRIDHAR.S Vs LAKSHMAMMA.R	
10	O.S. 13/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Shanthi.B Vs Muninarasappa	K.T.Dakappa

3:00 P.M - 4:00 P.M

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11	Misc 32/2018 (EVIDENCE.) IA/1/2018		Sunitha Dixit, Rep by SPA Holder Sevaram Dixit Vs Patalappa N N	K Venkata Reddy
CROSS EXAMINATION OF PW				
12	O.S. 650/2014 (EVIDENCE.) IA/1/2014		Babu G Vs Savithramma	Harish M
13	O.S. 1114/2014 (EVIDENCE.) IA/1/2014		Usha S K Vs Lakshamma	Shivaraj M K
PLNTF EVIDENCE				
14	O.S. 1005/2013 (EVIDENCE.) IA/1/2013		Agatha Mary Vs Arogyaswamy	M V Srinivasa Reddy
15	O.S. 1132/2013 (EVIDENCE.) IA/1/2013		Lakshamma Vs Krishnappa	S.Shankarachar
16	O.S. 2000/2014 (EVIDENCE.) IA/1/2014		Yellappa Vs Chinnammaiah	S G R
Cases listed below are adjourned due to Covid 19				
17	O.S. 1045/2018 (SUMMONS) IA/1/2018	08-12-2020	Munianjinappa Vs Jayalakshmi	Narasimha Murthy G C
AWAIT SUMMON/NOTICE				
18	O.S. 1021/2018 (SUMMONS) IA/1/2018	08-12-2020	Jagadeeshawariah N B Vs Chandrashekariah	Naveen Kumar M V
OBECTION				
19	O.S. 1251/2018 (SUMMONS) IA/1/2018	08-12-2020	SAHANA N Vs Narayanaswamy	PARAMESHWARA
20	Misc 166/2018 (SUMMONS) IA/1/2018	08-12-2020	Savitha Manjunath Vs Zaffar Abbas	C Shankar Reddy
SS TO DEFT. BY RPAD				
21	O.S. 988/2018 (SUMMONS) IA/1/2018	08-12-2020	Chandrashekar M N Vs Manohar M N	D Sathish
22	O.S. 1068/2018 (SUMMONS) IA/1/2018 IA/2/2018	08-12-2020	Lankoti Madhusudhana Kumar Vs G V R Builders and Contractors	B R Vishwanath

STEPS

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23	R.A. 84/2018 (SUMMONS)	08-12-2020	Motappa Vs Akkayamma	N Lokanath Singh
VAKALATH OF DEFTS.				
24	O.S. 1004/2018 (SUMMONS) IA/1/2018	08-12-2020	Hanumakka Vs Puttamma	S N Manjunatha
25	O.S. 250/2019 (SUMMONS) IA/1/2019	09-12-2020	ASHA Vs KRISHNAPPA S H	C Ravi Kumar
AWAIT SUMMON/NOTICE				
26	O.S. 135/2019 (SUMMONS)	09-12-2020	Kala Mohan Vs The State of Karnataka Revenue Department	M Venkatappa
27	O.S. 306/2019 (SUMMONS) IA/1/2019	09-12-2020	Gangamma Vs Mangalamma	J Ramakrishna
28	O.S. 768/2019 (SUMMONS) IA/1/2019 IA/2/2019	09-12-2020	LAKSHMINARAYANA Vs CHINNAMMA	T V A
SS TO DEFT. BY RPAD				
29	O.S. 1844/2018 (SUMMONS) IA/1/2018	09-12-2020	Manjula L Vs Sanjeevappa	JVKS
30	O.S. 195/2019 (SUMMONS) IA/1/2019	09-12-2020	Siddagangappa Vs Chandrappa	Chandrashekar
STEPS				
31	M.C. 35/2019 (SUMMONS)	09-12-2020	Manjunath K N Vs Prabhavathi G M (Rani)	G A Premkumar
32	O.S. 291/2019 (SUMMONS) IA/1/2019	09-12-2020	Muniyappa Vs Srinivasarao Gundapaneni	L Suresh
33	Misc 91/2019 (SUMMONS)	09-12-2020	Radhamma Vs Anitha	A R S
SUMMONS				
34	O.S. 723/2019 (SUMMONS) IA/1/2019	09-12-2020	SHAMEEM KANIKYA MARY Vs SHEKAR J	NAGARAJU K
AWAIT SUMMON/NOTICE				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	Misc 125/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Shivananjaiah H N Vs Sowbhagya	S K
36	FDP 28/2019 (SUMMONS)	10-12-2020	Manjamma Vs Kempamma	Anjaneya
OBECTION				
37	M.A. 67/2019 (SUMMONS) IA/1/2019	10-12-2020	Kondur Thirupaluraju Vs Sridhar K S	G N S
STEPS				
38	O.S. 950/2019 (SUMMONS) IA/1/2019	10-12-2020	Basavaraju Vs Supriya H V	Vijayanthimala B
39	O.S. 1022/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Lakshamma Vs Swarnalatha S	RAJESH GOWDA
SUMMONS				
40	O.S. 826/2019 (SUMMONS) IA/1/2019	10-12-2020	Kencharangaiah Vs Jayamma	V N Agadi
41	O.S. 969/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Nagaraj Appanna Vs Taskeen Fathima	R Naveen
42	O.S. 1579/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	10-12-2020	Muniyappa S Vs Chikkaabbaiah	Shankar Murthy
WRITTEN STATEMENT				
43	O.S. 1300/2019 (SUMMONS) IA/1/2019	10-12-2020	Ningamma N Rep. by G.P.A. Ho.der Sri T. Nagaraj Vs Rudramma	P Marappa
44	O.S. 1464/2019 (SUMMONS) IA/1/2019	10-12-2020	Vishwanath Reddy S V Vs Premalatha K	K Mohan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
STEPS				
1	O.S. 665/2010 (SUMMONS) IA/1/2010		RAMU Vs MUNIKRISHNAPPA	R.NARYANASWAMY
2	O.S. 685/2010 (SUMMONS) IA/1/2010 IA/2/2010		NARAYANAPPA Vs GURUMURTHI AND OTHERS	SHANKAR
3	R.A. 52/2020 (FIRST HEARING) IA/1/2020		NAGARAJ N Vs ANJANAPPA	VENKATESH R
12:00 P.M - 1:00 P.M				
4	O.S. 1388/2007 (SUMMONS) IA/1/2007 IA/2/2007		M S CHANDRA SSEKHARA Vs D S PRAKASH RAO	Y.S.KRISHNAMURTHY
OBECTION				
5	O.S. 78/2016 (SUMMONS) IA/1/2016		Vishwanath Vs Mariswamy K C	Bhadregowda R
6	O.S. 1402/2018 (SUMMONS) IA/1/2018		Madhavi Vs Ramesh R	K V N
STEPS				
7	O.S. 1288/2011 (SUMMONS) IA/1/2011		YESHODAMMA Vs LAKSHMAMMA AND OTHERS	CHENNA KRISHNA and ASSOCIATES
8	Misc 111/2017 (HEARING) IA/1/2017		Rajamma Vs Chikkamaiah	M G C
9	O.S. 843/2010 (ISSUES.) IA/1/2010		SMT.CHANDRAMMA Vs SRI.NARAYANAPPA	CHANDRAIAH
10	O.S. 1179/2013 (ISSUES.) IA/1/2013 IA/2/2013		Jagadish.R.P Vs Ponnuswamy	A.R.Krishnamurthy
11	O.S. 1042/2012 (ARGUMENTS.) IA/1/2012		Pillamma alias Jayamma Vs Venkatappa	G.R. VENKATARAMANA REDDY
12	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R Vs Yadavamurthy N V	S Rajashekar

3:00 P.M - 4:00 P.M

AWAIT SUMMON/NOTICE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1937/2019 (SUMMONS) IA/1/2019		SRINIVAS K R Vs VISHWANATHA REDDY U	R S ASSOCIATES
OBJECTION				
14	O.S. 1392/2019 (SUMMONS) IA/1/2019		Venkatesh V Vs Venkataramanappa	K M Ravi Kumar
PAPER PUBLICATION				
15	R.A. 11/2016 (SUMMONS) IA/1/2016 IA/2/2016		Gurdarshan Singh Dhillon Vs Vasanthabai	Bharath M
STEPS				
16	O.S. 257/2019 (SUMMONS)		Nanjappa Vs Basavaraju	K Venugopal
17	O.S. 1164/2019 (SUMMONS) IA/1/2019		Mangala Ashok Kumar Vs Dhanalakshmi C	S Nataraj
WRITTEN STATEMENT				
18	O.S. 1498/2019 (SUMMONS) IA/1/2019		Ravikumar N Vs Vishalakshi B	M C M
19	O.S. 1975/2019 (SUMMONS) IA/1/2019		Lakshamma Vs Nanjamma	M Y L
20	O.S. 767/2020 (ORDERS.) IA/1/2020		FAYAZ QURASHI Vs MAQ BOOL	N LOKANATH SINGH
Cases listed below are adjourned due to Covid 19				
21	R.A. 73/2012 (ARGUMENTS.) IA/1/2012	01-10-2020	The State of Kanataka, Revenue Department Vs M.Krishnappa	Laxminarayan.N.Hegde
22	O.S. 27/2010 (SUMMONS) IA/1/2010 IA/2/2010	04-12-2020	MUSHTARI JAN Vs DAWOOD SHERIFF @ MOHAMMED	G.N.JANARDHANA and ASSOCIATE
23	FDP 8/2010 (SUMMONS)	04-12-2020	NANJUNDAREDDY Vs DODDANANJUNDA REDDY	B.G.NANJUNDARAHDYA
24	O.S. 648/2013 (SUMMONS)	05-12-2020	Veeranarasappa Vs Ramakka	M.B.Seshagiri
25	O.S. 1457/2013 (SUMMONS) IA/1/2013	05-12-2020	Kamamma Vs Byrappa	B V S

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26	O.S. 1770/2013 (SUMMONS) IA/1/2013	05-12-2020	Sumangalamma Vs Balraj	M N madhusudan
27	O.S. 28/2016 (SUMMONS) IA/1/2016 IA/2/2016	05-12-2020	Prakruthinagar Kshemabhivruddi Sangha, Rep. by M Govindaraju Vs Anusuyamma	C. SHANKAR REDDY
28	O.S. 1369/2019 (SUMMONS) IA/1/2019	07-12-2020	Prabhakar G Vs Thyagaraju G	Krishnappa T C
29	O.S. 1384/2019 (SUMMONS)	07-12-2020	Shubha N V Vs Narasimha Murthy B	A M Vijay
30	O.S. 1735/2019 (SUMMONS) IA/1/2019	07-12-2020	Rajagopal M Vs Gowramma	M Mohan
31	O.S. 1759/2019 (SUMMONS) IA/1/2019	07-12-2020	Mahendra Kumar B S Vs Shivanna N S	B N S
32	O.S. 1801/2019 (SUMMONS) IA/1/2019	07-12-2020	Naveed Ahmed Vs Munisiddappa	B.S. Satyanand
33	O.S. 1218/2019 (SUMMONS) IA/1/2019	10-12-2020	MUDDURAJ H S Vs SAHRATH SUNDER BANGERA	JAYAPRAKASH
34	O.S. 1228/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Santhosh Kumar T M alias Santhosh Vs Chikka Venkatappa	C N B
35	O.S. 1292/2019 (SUMMONS)	10-12-2020	Krishnamurthy V Vs Manjunatha K A	Manjunath B
36	O.S. 1343/2019 (SUMMONS) IA/1/2019	10-12-2020	Chandrappa Vs Honnamma	SNR
37	O.S. 1364/2019 (SUMMONS) IA/1/2019	10-12-2020	Jayshree G H Vs Honnappa G V	R B M
38	O.S. 367/2019 (SUMMONS) IA/1/2019	11-12-2020	Lakshamma Vs Lakshamma	D Mallikarjuna Swamy
39	O.S. 654/2019 (SUMMONS) IA/1/2019	11-12-2020	Jyothi Vs Nagaraja S M	T M Vijayakumar
40	O.S. 907/2019 (SUMMONS) IA/1/2019	11-12-2020	Kavya P Vs Prabhu S	RAMESH ANANTHAN

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41	O.S. 1109/2019 (SUMMONS) IA/1/2019	11-12-2020	SHASHIKALA K Vs KRISHNA P ALIAS KISHAN P	H L DHARMENDRA
42	EX 51/2016 (SUMMONS)	15-12-2020	Gangamma, Rep. by GPA holder N Nanjundaiah Vs Swamiji S K	K T D
43	O.S. 1729/2017 (SUMMONS) IA/1/2017 IA/2/2017	15-12-2020	Venkatamma Vs Meenakshi C Mirji	
44	O.S. 906/2018 (SUMMONS) IA/1/2018 IA/2/2018	15-12-2020	Gopala Reddy Vs Thimmaiah	Partha Sarathi S G
45	O.S. 996/2018 (SUMMONS)	15-12-2020	Ramakka Vs Venkataramaiah	Suresh H N
46	O.S. 1089/2018 (SUMMONS) IA/1/2018	15-12-2020	LAKSHMAMMA Vs VENKATESH	SHANKAR S.T.
47	O.S. 1370/2018 (SUMMONS) IA/1/2018	15-12-2020	Mohammed Moyeenuddin Hassan Khan Vs Pitambar Bishoyi	Govardhan S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
OBJECTION ON IA				
1	O.S. 303/2018 (SUMMONS) IA/1/2018		Geetha Vs Muthappa alias Muthellappa	D Shankar
2	O.S. 1086/2010 (HEARING) IA/1/2010		SUMA Vs SHANTHAMMA AND OTHERS	VENKATA SHIVA REDDY
3	O.S. 17/2011 (A.D.R)		SOMASHEKAR Vs MUNIREDDY AND ANOTHER	JALANDAR MRK
<u>12:00 P.M - 1:00 P.M</u>				
STEPS				
4	O.S. 736/2017 (SUMMONS) IA/1/2017 IA/2/2017		Prakash Vs Hanumappa	
5	M.A. 41/2020 (NOTICE) IA/1/2020		Srinivas K Vs Shanthamma	GOGI AND GOGI SHILPA BHARGAV
6	O.S. 1359/2004 (A.D.R) IA/1/2004		RAMESH BABU Vs VENKATAREDDY	PRASHANTH
7	O.S. 2595/2007 (A.D.R) IA/1/2007 IA/2/2007 IA/3/2007		NINGAPPA Vs P MANJAPPA	G.G.NHAGASHETTY S.SHIVAMURTHY
8	O.S. 1431/2009 (A.D.R) IA/1/2009 IA/2/2009		RAMAIAH Vs H M KAKKAD	G.MUNIRAJU SS
9	O.S. 134/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		RAJANNA K R Vs MANJUNATH C M	V Vishwanath
10	O.S. 328/2020 (ORDERS.) IA/1/2020		Gangadhara K M Vs Renukaradhya K G	B S D
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 207/2013 (ARGUMENTS.) IA/1/2013		Rammohan.H.K Vs Krishna Murthy	M.Ramu

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1156/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	21-09-2020	Vasu Ramiah Vs Vasu R	K T Nanjunda
13	O.S. 1417/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	21-09-2020	Vasu Ramiah Vs Vasu R	K T Nanjunda Gowda
14	Misc 160/2019 (ORDERS.) IA/1/2019 IA/2/2019	21-09-2020	Muniyappa Vs Munikenchappa, Since deceased by his Lrs	Mune Gowda
15	O.S. 1255/2019 (ORDERS.) IA/1/2019 IA/2/2019	21-09-2020	Radhamma alias Radha Vs Nanje Gowda	G D Aswathanarayana
16	O.S. 25/2020 (ORDERS.) IA/1/2020	21-09-2020	SAVITHA V Vs VENKATESH V	V ANAND
17	O.S. 460/2020 (ORDERS.) IA/1/2020	21-09-2020	Abdul Sayeed Vs Mazidh Moula	G D H
18	O.S. 476/2020 (ORDERS.) IA/1/2020	21-09-2020	Sathyanarayana B N Vs Dhanaraj	K V V
19	O.S. 354/2013 (EVIDENCE.) IA/1/2013	08-10-2020	Kuvanna Vs Joseph Chacko	V.Jayaram
20	O.S. 393/2013 (EVIDENCE.) IA/1/2013	08-10-2020	Shazad Unnisa Vs Anantha Raman.S.K	T.Manjunatha
21	O.S. 519/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	08-10-2020	The India Church of the Nazarene Vs Ezeckiel shantha kumar.J.C	S.Venkatesh
22	O.S. 1313/2013 (EVIDENCE.) IA/1/2013	08-10-2020	Sunitha CHANDRASHEKHAR Vs Revamma	
23	O.S. 684/2015 (EVIDENCE.) IA/1/2015	08-10-2020	Sateesh T S Rep. by SPA Holder Amarnath Hiremath Vs K C M Gowda	Y S H
24	M.V.C. 395/2015 (EVIDENCE.)	08-10-2020	CHENNANGI BABU @ C.BABU Vs MANWAR HUSSAIN	T. R. JAYARAMA

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25	O.S. 263/2016 (EVIDENCE.) IA/1/2016	08-10-2020	Papanna B Vs Govardhan Murthy B M	C. SHANKAR REDDY
26	O.S. 21/2018 (EVIDENCE.)	08-10-2020	Srividya B M Vs Vasanthamma	M R S
27	O.S. 1130/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	17-10-2020	Manjula Vs Mallesh L	H C N
28	O.S. 1463/2017 (SUMMONS) IA/1/2017	17-10-2020	Lakshmamma Vs Kalappa alias Dodda Kalappa	Muniraju
29	O.S. 639/2018 (SUMMONS) IA/1/2018	17-10-2020	Maniamal A Vs Shakuntamma	K R Bharadwaj
30	O.S. 693/2018 (SUMMONS)	17-10-2020	Venkateshappa T, Rep by GPA Holder Vs Venkatappa	P Venkata Shiva Reddy
31	O.S. 801/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-10-2020	Parvathi Suresh Vs Suresh	P.H. R
32	O.S. 947/2018 (SUMMONS)	17-10-2020	Shankar Rao H K., Died by LRs. Aruna Bai H S Vs Munikadiramma, Died by LRs. Narayanappa., Died by LRs. Durgahi	B K Muniraju
33	O.S. 1819/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-10-2020	Hanumakka Vs Ameer Jan	G.MANIVANNAN.
34	O.S. 1886/2018 (SUMMONS) IA/1/2018	17-10-2020	Narayanaswamy H Vs Hanumappa	T Chandrappa
35	M.C. 195/2019 (SUMMONS) IA/1/2019	17-10-2020	Raghuram Reddy G Vs Asha H M	Manjunatha B V
36	O.S. 1010/2019 (SUMMONS) IA/1/2019	17-10-2020	Vedhavathi Vs Sreeramappa	V V S G
37	O.S. 1045/2019 (SUMMONS) IA/1/2019	17-10-2020	MUNIRATHNAM C Vs MANGAMMA ALIAS SHANTHAMMA	L S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.C. 231/2019 (SUMMONS)	17-10-2020	Krishna Murthy G R Vs Nagarathana	C K H
39	O.S. 1120/2019 (SUMMONS) IA/1/2019	17-10-2020	Meenamma Vs Manjunath H R	N R Raghavendra
40	O.S. 1178/2019 (SUMMONS) IA/1/2019	17-10-2020	Manjunath Vs Karagamma	Sampath Kumar
41	O.S. 1325/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-10-2020	Subbamma Vs Ammayamma	S Krishna Kishore
42	O.S. 1394/2019 (SUMMONS) IA/1/2019	27-10-2020	Vanajakshi Vs Narayanamma	M H
43	O.S. 1444/2019 (SUMMONS)	27-10-2020	PUTTAIAH Vs THIMMIAH DEAD BY LRs 1 a) VIJAYALAKSHMI	RUKMINI V
44	M.A. 87/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-10-2020	The Commissssioner Vs Dairy Muninanjappa	Venkataswamy M
45	O.S. 1513/2019 (SUMMONS) IA/1/2019	27-10-2020	Krishna C @ Krishnappa C Vs Bhagyamma	REVANASIDDIAIAH G.K.
46	O.S. 1540/2019 (SUMMONS) IA/1/2019	27-10-2020	Lakshamma Vs Hanumantha Reddy	R Chandra Shekar
47	O.S. 1573/2019 (SUMMONS)	27-10-2020	Canara Bank Hoskote Branch, Rep. by K Ravikumar Vs M/s Karthik Yamaha	Ramananda Achar
48	O.S. 1587/2019 (SUMMONS)	27-10-2020	Muniraju A Vs Manjunath A	ATM Associates
49	O.S. 1588/2019 (SUMMONS)	27-10-2020	Muniraju A Vs Manjunatha A	ATM Associates
50	O.S. 1646/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-10-2020	Murthy M Vs Revanna	B Somashekar
51	Misc 200/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-10-2020	Nagamma Vs Mallaiah	Santhosh Raj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	M.C. 383/2019 (SUMMONS)	27-10-2020	Nagesh N Vs Anitha M R	M E Mohan Kumar
53	O.S. 711/2020 (SUMMONS) IA/1/2020	27-10-2020	ANUSUYA T Vs KODANDARAMA K A ALIAS KODANADARAMAIAH K A	DEVI SOWMYA L
54	M.V.C. 636/2015 (HEARING)	29-10-2020	PUTTARAJU Vs MAHESHA. A.S.	SIDDHARTH B. MUCHANDI
55	G and WC 24/2017 (HEARING) IA/1/2017	29-10-2020	MAMMEN P PHILIP Vs NIL	C.V.S. MANI
56	O.S. 672/2018 (HEARING) IA/1/2018	29-10-2020	Munianjanappa Vs Krishnappa	M K Shivaraju
57	O.S. 21/2020 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	29-10-2020	K. N. ASHWATHANARAYANA REDDY Vs K. MOHAN AND CO., REP BY MANAGING DIRECTOR RAJU MAHTANEY	V. VISHWANATH
58	O.S. 343/2020 (HEARING) IA/1/2020	29-10-2020	Manjula Vs Somasundara Murthy B M	G S Rajesh
59	O.S. 363/2020 (HEARING) IA/1/2020	29-10-2020	Mohan Kumar N Vs Chikkathimaiah	Aswathanarayana
60	O.S. 664/2011 (A.D.R) IA/1/2011 IA/2/2011	29-10-2020	DODDAPAPAI AH Vs MUNIHANUMAI AH	T. MANJUNATH
61	O.S. 1496/2018 (A.D.R) IA/1/2018	29-10-2020	Koushik K Vs Dayananda	Manjunath C

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 03-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 2089/2006	Hearing	Sri. V.V
02	OS. 2040/2007	Hearing	Sri. N.T
03	OS. 121/2008	Hearing	Sri. T.R
04	OS. 650/2008	Hearing	Sri. G.H.N
05	OS. 822/2008	Hearing	-----
06	OS. 987/2008	Hearing	-----
07	OS. 994/2012	Hearing	-----
08	OS. 1105/2006	Arguments	Sri. G.V.H
09	MC. 25/2006	Arguments	Sri. C.M.R

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 42/2013	Hearing	Sri. R.K.S
02	OS. 523/2016	Hearing	Sri. D.A.S
03	OS. 693/2016	Hearing	Sri. K.N.D
04	OS. 778/2016	Hearing	Sri. KSN
05	OS. 1669/2016	Hearing	-----
06	MC. 157/2020	Hearing	Sri. N.N
07	OS. 1117/2012	Arguments	Sri. C.G
08	OS. 792/2013	Arguments	Sri. J.C.K
09	OS. 1809/2015	Arguments	Sri. E.E

NOTE :

1. Only 18 matters posted for hearing / argument are available on 03.09.2020
2. The next date of hearing pertaining to other matters posted on 03.09.2020 will be given on the same day.


V Addl. Senior Civil Judge,

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 03-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 726/2007	Evidence
02	O.S. 2211/2007	Evidence
03	O.S. 522/2012	Evidence
04	O.S. 551/2012	Evidence
04	O.S. 975/2012	Evidence
05	O.S. 1423/2007	Arguments
06	O.S. 2164/2008	Arguments
07	M.A. 24/2014	Arguments
08	R.A. 78/2014	Arguments
09	R.A. 85/2015	Arguments
10	O.S. 1942/2015	Arguments
11	O.S. 806/2020	Hearing
12	O.S. 821/2020	Hearing
13	567/2020	Hearing
14	R.A. 56/2020	Hearing
15	O.S. 828/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 52/2007	Hearing
02	O.S. 598/2007	Hearing
03	O.S. 1013/2007	Hearing
04	O.S. 1317/2012	Evidence
05	O.S. 215/2014	Evidence
06	O.S. 417/2014	Evidence
07	O.S. 694/2014	Evidence
08	O.S. 731/2014	Evidence
09	O.S. 299/2017	Arguments
10	M.A. 49/2017	Arguments
11	M.A. 50/2017	Arguments
12	M.A. 51/2017	Arguments
13	M.C. 92/2017	Arguments
14	M.A. 73/2017	Arguments
15	O.S. 814/2020	Orders.

 02/09/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.